

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

STARRED QUESTION NO:345

ANSWERED ON:26.04.2007

RESERVATION FOR SCs/STs AND MINORITIES IN THE CORPORATE SECTOR

Ahir Shri Hansraj Gangaram;Khaire Shri Chandrakant Bhaurao

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

(a) whether the Government is aware that Assocham has set up four task forces to work on the issues related to implementation of affirmative action for reservation of jobs for Scheduled Castes/Scheduled Tribes and minorities in the Corporate sector ;

(b) if so, the details thereof;

(c) whether the Government has received any report from Assocham in this regard;

(d) if so, the details thereof and the reaction of the Government thereto; and

(e) the other steps proposed by the Government in this regard?

**Answer**

MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. MEIRA KUMAR)

(a) to (e) A statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No 345 to be answered on 26 - 4 - 2007 regarding reservation for SCs/STs and Minorities in Corporate Sector.

(a) and (b): Associated Chambers of Commerce and Industry of India (Assocham) reportedly have set up the following task forces for SCs/STs and Minorities:-

(i) Task Force on Affirmative Action;

(ii) Development of education of SC/ST/Minorities/Girls and other disadvantaged groups.

(c): The Government has received the report of the task force listed at

(i) above under the title `Concrete steps by Indian Industry on inclusiveness for Scheduled Castes and Scheduled Tribes.`

(d) and (e): A Coordination Committee under the Chairpersonship of Principal Secretary to the Prime Minister has been formed in October, 2006 to evolve a time bound concrete action programme taking into account the useful suggestions and action points received from various stakeholders.